GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 5379 TO BE ANSWERED ON APRIL 03, 2025

PM- eBUS SEWA SCHEME IN HARYANA

NO. 5379. SHRI SATPAL BRAHAMCHARI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the buses have been provided under the PM-eBus Sewa scheme in urban areas of Haryana, particularly in cities like Sonipat and Jind, if so, the details thereof and if not, the reasons therefor;
- (b) the total number of electric buses sanctioned, procured and operational in these cities;
- (c) the details of the funds allocated along with the percentage of funds utilized so far under the PM-eBus Sewa scheme for Haryana, districtwise; and
- (d) the number of charging stations established to support the operation of electric buses in these cities along with number of additional stations proposed to be establish by the next year?

ANSWER

THE MINISTER OF SATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a)& (b) Under the PM-eBus Sewa scheme, cities with a population between 3 lakhs to 40 lakhs including capital cities having population less than 3 lakhs as per the 2011 Census are eligible to participate.

In the State of Haryana, seven cities are eligible under the Scheme i.e Faridabad, Gurugram, Hisar, Karnal, Panipat, Rohtak, and Yamunanagar. A total of 450 electric buses have been sanctioned to the seven eligible cities of Haryana under the PM-eBus Sewa scheme. The city-wise eligibility of buses and buses sanctioned are as under:

Name of the	Eligibility of number of	No. of Buses
City	buses	Sanctioned
Faridabad	100	100
Gurugram	100	100
Hisar	50	50
Karnal	50	50
Panipat	50	50
Rohtak	50	50
Yamunanagar	50	50
Total	450	450

As per Tender conditions, deployment and operation of busses starts after nine months from the date of signing of concession agreement by the city.

(c) & (d) So far a total of ₹22.13 crore has been sanctioned for behind-themeter (BTM) power and civil depot infrastructure under the PM-eBus Sewa scheme for two cities of the State of Haryana. Under the scheme, charging station is covered under the scope of Gross Cost Contract (GCC) operator. City-wise amount sanctioned to the State of Haryana is as under:

Name of the City	Amount Sanctioned
	(Rs. in cr.)
Faridabad	16.41
Gurugram	5.72
Total	22.13

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